



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/887/IB/2018
NAME OF THE PETITIONER : Shri Ram city union finance ltd
NAME OF THE RESPONDENT : T.V.H Energy Resource pvt ltd
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) P. Stella May
(for)
Mr. Anas Lakkar,

Counsel for Petitioner

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner prayed for an adjournment. At request, the matter is adjourned. Put up on **27.08.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS